

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 22.06.2022

No. 233 A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Probationary Civil Judge (Junior Division) named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 2nd Class for the District noted against her name in column no. 3 of the table.

Sl. No.	Name of the Officer with designation and present place of posting.	Name of the District
1	2	3
1.	Ms. Shikha Sharma, Probationary Civil Judge (Junior Division), Muzaffarpur	Muzaffarpur


By order of the High Court,
Sd/- Rupesh Deo
Registrar General I/C

Memo. No. 35853 - 35875

/ Dated, Patna the 22.06.2022

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar (Appointment), Patna High Court, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judge, Muzaffarpur for information (and communication to the officer concerned.)

(-) For D. J. concerned only.


21.06.2022
Registrar General I/C